



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12th January, 2023

NOTICE

Please take notice that the following matter listed on 12.01.2023 in the Court-IV at 10:30 AM as item no. 4 will now be taken up at 02:00 PM by the Bench comprising of **Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 361 of 2021	TDH Reality LLP Vs. DHFL Investment Ltd. & Ors.	Monish Ponda	Ekta Bhasin Avina Karnad-R1 Sonali Jai-R2 Raunak Dhillon-R3 Sanjay Baja-R6 Rohit Gandhi-R7&8

By order of Hon'ble Chairperson

-Sd/-

Registrar